

IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE PRANAY VERMA

ON THE 1st OF AUGUST, 2024

MISC. CRIMINAL CASE No. 29731 of 2024

LATESH

Versus

UNION OF INDIA

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Appearance:

Shri Amit Singh Sisodia, learned counsel for the applicant.

Shri Manoj Kumar Soni, learned counsel for the respondent.
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ORDER

After arguing for a while, learned counsel for the applicant prays for withdrawal of the application.

Prayer is allowed and the application is dismissed as withdrawn.

(PRANAY VERMA)
JUDGE

SS/-